

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.186/KB/2014

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th April, 2017, 10.30 A.M

| Name of the Company | | Naviplast Traders Pvt. Ltd. & Ors. -Versus- R. G. Shaw & Sons Pvt. Ltd. | |
|---------------------|--|---|---------------------|
| Under Section | | 7 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

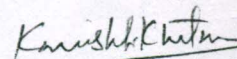
1. MRS. MANJU BHUTORIA, ADV

2. MR. SIDHARTHA SHARMA

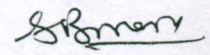
} Advocate for
Corporate Debtor


28/04/2017
at 10.30 AM

3. KANISHK KHETAN, ADV - PETITIONER


28/4/17

4. Sumit Binani - Interim Resolution Professional

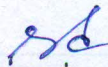

Sumit Binani


ORDER

Ld. Counsels for the petitioners and the Corporate Debtor as well as Mr. Sumit Binani, Interim Resolution Professional (IRP) are present.

IRP has filed progress report and informed that the Corporate Debtor is not cooperating. Corporate Debtor is hereby directed to expedite submission of all necessary information to IRP. IRP has also informed that he will soon convene a meeting of the Committee of the Creditors.

List the matter on 16/05/2017.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)